

and 2 Moharirs and 4 members of the public were also arrested in this connection. All the arrested persons are now on bail.

Mr. Speaker: How many illegal passports have been issued and what has happened to those Pakistan nationals?

Shri Sadath Ali Khan: That matter is under inquiry and it will not be possible to give the figures.

Shri C. D. Pande: Is it within the knowledge of Government that there are several thousand accepted Pakistani citizens who are employed in our vital transport industry, particularly shipping and boat transport?

An Hon. Member: In Calcutta.

Shri Sadath Ali Khan: I submit this is a different question.

Mr. Speaker: The question relates to people without permits. These people must have permits with them.

Shri C. D. Pande: With permits and without permits.

Mr. Speaker: We are going into another matter, whether it is at all desirable to have foreign nationals working in some of our essential industries.

Shri C. D. Pande: Not only have they come, but they are serving in our transport.

Mr. Speaker: This can be split up into two. So far as people without passports are concerned, the question has been asked already.

Shri D. C. Sharma: May I know what necessary precautions have been taken to see to it that the issue of Indo-Pakistan passports is not abused in future?

Shri Sadath Ali Khan: I will inform the House about some precautionary measures which we have taken. (1) attestation by professional attestors is being discouraged; applicants are asked to get their applications attested by the President of the union Board or

the Commissioners of Municipality of the area where they actually reside. (2) verification of the antecedents of the cases of doubtful nationality is invariably done now by the Superintendent of Police, /Director of Intelligence Bureau, Hooghly.

Shri Hem Barua rose—

Mr. Speaker: This is a recurring affair. After prosecutions are over, hon. Member can certainly table another question.

Import of Low Grade Jute and Jute Cuttings

*1901. **Shri Rameshwar Tantia:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether Government is considering to revise the import policy regarding low grade jute and jute cuttings from Pakistan; and

(b) what are the total import figures for these varieties during the last 2 years, separately?

The Minister of Commerce (Shri Kanungo): (a) No, Sir.

(b) A statement is laid on the Table of the Lok Sabha. [See Appendix VIII, annexure No. 46].

Shri Rameshwar Tantia: May I know whether there was any inquiry made regarding the position of low quality jute in India? If so, what are the findings thereon?

Shri Kanungo: The date of the enquiry is not finalised yet. The Bihar Government have been asked to suggest the date.

Shri P. G. Sen: In view of the fact that there is public resentment over the import of jute cuttings from Pakistan, will Government examine whether Indian jute could not be substituted?

Shri Kanungo: It has been examined. Certain quantities of cuttings of high grade jute are necessary for blending with our Indian jute for the purpose of high grade hessian.